

Regarding land acquisition for development of NH-744 Green Field Highway in Kerala-laid

SHRI N. K. PREMACHANDRAN (KOLLAM): Land acquisition for Green Field Highway in NH 744 in my Constituency Kollam is stand still. The land acquisition process is not progressing. The 3A notification with regard to certain villages have expired. The construction and transaction of land became idle due to the notification. The compensation for land acquisition has not yet been released due to the lack of funds. There is administrative delay between Central Government and Government of Kerala regarding exemption of GST and royalty. The Ministry requested for exemption from GST and royalty with regard to construction of NH 744. Government of Kerala has not been given reply to the same. It is highly necessary to complete the development activities in a time bound manner. Hence, I urge upon the Government to take liability of the entire cost including land acquisition for the development of NH 744 Green Field Highway.